

ORISSA HIGH COURT: CUTTACK

ORDER NO.: 4590

Dated, Cuttack, the 25th March, 2020

In suppression of Court's Circular No. 4542 dated 23.03.2020 and 4578 dated 24.03.2020 and taking into the note of the Order No. 40-3/2020-DM-1(A) dated 24.03.2020 of the Government of India, Ministry of Home Affairs whereby a nationwide Lockdown has been declared for a period of 21 days, the Hon'ble Court have been pleased to issue the following:

- i. Functioning of the Sub-ordinate Courts and offices shall remain suspended till 15.04.2020.
- ii. Matters relating to production, remand and urgent bail applications shall be done through VC facility, if available, functional and can be made functional and where there is no VC facility or the facility, if available but cannot be made functional, aforesaid matters can be done, either in Court or at Residential office, as per the convenience of the PO concerned.

All the aforesaid instructions shall remain in force till 15.04.2020.

In view of the general order dated 25.03.2020 passed in W.P.(C) No. 9815 of 2020, all the interim order passed by the Single Bench and Division Bench of the Hon'ble Court are extended till 15.04.2020.

The order shall be effective from 26.03.2020.

By the order of the Court

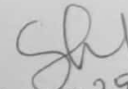
hishu
25/3/2020
Registrar General

Memo No. **4592 (14)**, Dated **25.03.2020**

Copy forwarded to :

1. The District & Sessions Judges (All)
2. The Chief Secretary to Government of Odisha, Bhubaneswar.
3. The Principal Secretary to Government of Odisha, Home Department, Bhubaneswar.

4. The Principal Secretary to Government of Odisha, Finance Department, Bhubaneswar
5. The Principal Secretary to Government of Odisha, Law Department, Bhubaneswar
6. The Principal Secretary to Government of Odisha, Health & Family Welfare Department, Bhubaneswar
7. The Chairman, Odisha State Bar Council, Cuttack
8. The Advocate General, Odisha, Cuttack
9. The President, Orissa High Court Bar Association, Cuttack
10. The Member Secretary, Odisha State Legal Services Authority, Cuttack
11. The Director, Odisha Judicial Academy, Cuttack
12. The Commission of Police, Police Commissionerate, Bhubaneswar-Cuttack
13. The Deputy Commissioner of Police, Cuttack
14. The Director, Public Prosecution, Odisha, Bhubaneswar
for information.


25-03-2020
Special Officer (Special Cell)